RAJYA SABHA

Accident of Rajdhani Express

- +2539. SHRI SHATRUGHAN SINHA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government's attention has been drawn towards the statement made by a senior police officer with reference to a terrorist that the accident of the Rajdhani Express took place in the year 2002 was a result of sabotage;
- (b) whether any report has been received from the State Government in this regard; and
- (c) the details of the information available with Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Commission vendors in railways

- 2540. SHRI TARINI KANTA ROY: Will the Minister of RAILWAYS be pleased to state:
- (a) with reference to letter No. 2004/TG-III/639/2 dated 1st December, 2005 of Executive Director, T&C, Railway Board, whether it is mandatory on the part of commission vendors to opt for absorption;
 - (b) what retirement benefits would be given to commission vendors; and
- (c) how the pending cases of transfer of wendorship of the deceased commission vendors to their sons/relations will be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): (a) The commission vendors have been given option for getting absorbed on Railways.

(b) if the commission vendors get absorbed on Railways, after absorption, they will be entitled for the retirement benefits as are applicable to the Railway employees.

[†] Original notice of the question was received in Hindi.

(c) the cases of transfer of vendorship of the deceased commission vendors are considered as per policy.

Easy booking and cancellation of tickets

- 2541. SHRI S.M. LALJAN BASHA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Railways have not yet developed system whereby tickets can be bought and cancelled easily;
- (b) what are the reasons for the Railways insisting on the decades old system of forcing people to go to distant railway stations and then buy tickets, etc.;
- (C) what steps can be taken to ensure that wide-spread ticket kiosks come up to make it easy for the public; and
- (d) the reasons for Railways not taking needed steps to make it easier for the public to use railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): (a) to (d) Improvement in ticketing system is an on going process and Railways have taken following steps in this direction:-

- (i) To enable the passengers to book ticket while sitting at home, reservation on Internet has been started, in which ticket delivery system is available in around 200 cities all over India.
- (ii) E-ticketing system has been started in which the passenger can book their tickets through Internet and occupy seats/berths on the basis of computer generated slip taken out at their own computer.
- (iii) Passenger Reservation System (PRS) centres are being opened at many places for the passengers to purchase reserved tickets near to their place of residence/work. At present, 1303 PRS centres are functioning on Indian Railways.

New railway time table

- 2542. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of RAILWAYS be pleased to state:
 - (a) whether it is a fact that the railway time able is now being rewritten